THE GAUHATI HIGH COURT AT GUWAHATI (HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/2889/A

From :-

Smti. Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Biprajit Roy,

District & Sessions Judge,

Cachar, Silchar.

Dated Guwahati, the 25 April, 2025.

Sub:-

Casual leave.

Ref:-

Your letter No. JCD.I/18/25/2246 dated 23.04.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 09.05.2025 and 13.05.2025, alongwith station leave permission from the evening of 08.05.2025 till the morning of 14.05.2025, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/2890/A, dated , 25-04-2025

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)